

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/36(KB)2021

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH MAY 2024

IN THE MATTER OF	INCOME TAX OFFICER VS DHARA SUPPLIERS PRIVATE LIMITED REGISTERED AT REGISTRAR OF COMPANIES WB
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)

Mr. Rahul Sarkar, Adv.] For the Petitioner/Income Tax Officer
Ms. Subhasree Das, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Income Tax Officer present. None appears on behalf of RoC, West Bengal.
2. Report is awaited.
3. Therefore, the matter stands adjourned to **01.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.